

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**IA No.154 of 2012 in  
DFR No.609 of 2012**

**Dated : 25<sup>th</sup> May, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Hindalco Industries Ltd. ... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory  
Commission ..Respondent(s)**

**Counsel for the Appellant(s): Mr. Syed Shahid Hussain Rizvi  
Counsel for the Respondent(s): Mr. Kunal Verma,  
Mr. Ashok Kr. Singh &  
Mr. Sanjay Sen for U.P.E.R.C.**

**ORDER**

**IA No.154 of 2012  
(Condone delay Application)**

Mr. Sanjay Sen, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and seeks some time to file the reply to the condone delay application.

Post the matter on **10.07.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**